## NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH



PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 06.12.2016 AT 10.30 AM

TRANSFER PETITION NO.		
COMPANY PETITION/APPLICATION NO.	CA No.155/252/HDB/2017	
NAME OF THE COMPANY	Proquest Health Enterprises Private Limited	
NAME OF THE PETITIONER(S)	Proquest Health Enterprises Private Limited	
NAME OF THE RESPONDENT(S)	Registrar of Companies,Hyderabad	
UNDER SECTION	252	

## Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
V. Neglate Ram Reddy Adword Hor L. Dhamijaya Redd	_	9542239039	U.V
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## Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

## ORDER

Heard Shri V. Venkata Rami Reddy, learned Counsel on behalf of Shri L. Dhanamjay Reddy, for the Petitioner. He requested two weeks time. Post the case on @08.01.2018.



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MEMBER (Technical) MEMBER (Judicial)